Central Administrative Tribunal Principal Bench

CP No.600/2015 In OA No.3916/2013

New Delhi, this the 24th day of November, 2015

Hon'ble Mr. A.K. Bhardwaj, Member (J) Hon'ble Mr. V.N. Gaur, Member (A)

Vivekanand Sharma, SREO/Adhoc DANICS, S/o Late Shri C.M. Sharma, R/o Flat No.A-72, 3rd Floor, Captain Gaur Marg, East of Kailash, New Delhi-110 065.

...applicant

(By Advocate: Ms. Somyashree Mishra)

Versus

- Shri K.K. Sharma,
 Chief Secretary,
 Govt. of NCT of Delhi,
 5th Level, Delhi Secretariat, I.P. Estate,
 New Delhi.
- Mr. K.R. Meena,
 Director Employment,
 Govt. of NCT of Delhi,
 Employment Exchange Building,
 IARI Complex, Pusa,
 New Delhi.

...respondents

By Advocate : Shri Anmol Pandita for Shri Vijay Pandita)

ORDER (ORAL)

Mr. A.K. Bhardwaj, Member (J) :-

Learned counsels for both the parties are *ad idem* that the order dated 28.05.2015 passed in OA No.3916/2013 alleging disobedience of which the present CP was filed has been implemented vide Order No.F.1(57)/Emp/Admn/2011/299 dated 12.11.2015. Accordingly, the CP is closed. Notice issued to the respondents stands discharged. It goes without

saying that the applicant would be at liberty to assail the order dated 12.01.2015 (ibid) in appropriate proceedings, if so advised. No costs.

(V.N. Gaur) Member (A) (A.K. Bhardwaj) Member (J)

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